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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL HELD ON 28-01-2021 AT 10:30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER : S.K. Ganesh & 4 others
NAME OF THE RESPONDENTS : Balaji Rubber & Reclaims Pvt Ltd
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Ld. Counsel Ms. S. Manjula Devi for the Applicant is present. Counsel for the Applicant is represented by Ld. Counsel Mr. B. Dhanraj.

List the matter on **19.02.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

VS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)